National Company Law Tribunal

Allahabad Bench

CPNO. 1/2015, CA No. 2/2016

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2017

NAME OF THE COMPANY: Shanti Colla & Reforigeonations Put Ltd.

SECTION OF THE COMPANIES ACT/I & B CODE: 391/394 of the Companies Act of 1956

SI. NO. Name Designation Representation Signature

1. Vinodkuny Advocab Reliation Horizon

2. Shungay August Adv. Roc101 Programmed Adv. Roc101

C.P. No. 1/2015 with CA No. 2/2016

Shri Binod Kumar, Proxy for Shri Dhananjay Awasthi . Shri Krishna Dev Vyas, ROC cum O.L. for Uttrakhand. The report of the O.L. is unable in prescribed format.

A copy thereafter has been provided to the petitioner counsel. The case is fixed for the argument.

Meanwhile, the ROC also granted liberty to file rejoinder to the supplementary affidavit.

The matter be listed on 4th December, 2017.

Date: 10/11/2017

Typed by Jyoti H.P. Chaturvedi, 'Member(Judicial)